

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-72-2020**

Mr. Gajanan Pednekar

... Petitioner

Versus

The Secretary, Village
Panchayat of Arambol

... Respondents

Shri C. Padgaonkar, Advocate for the Petitioner.
Shri P. Lotlikar, Advocate for the Respondents.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 24 NOVEMBER 2020****P.C. :**

The learned counsel, on both sides, agree that the matter has to be heard finally and disposed of.

2. Post the matter on 12.01.2021.
3. Interim protection, granted earlier, to continue.

DAMA SESHADRI NAIDU, J.

NH